

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RELIANCE ENTERTAINMENT STUDIOS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Reliance Entertainment Studios Private Limited
2.	Date of incorporation of corporate debtor	18.02.2019
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22300MH2019PTC321407
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Office: Plot No. B-06, Valecha Chambers, 5th Floor, New Link Road, Near Infinity Mall, Andheri West, Maharashtra, India- 400053
6.	Insolvency commencement date in respect of corporate debtor	19.08.2026
7.	Estimated date of closure of insolvency resolution process	15.02.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Umesh Balam Sonkar IBBI/IPA-001/IP-P-02619/2021-2022/14043
9.	Address and e-mail of the interim resolution professional, as registered with the Board	IBBI Reg. Address: Flat No. 10, Om Shanti CHS, Plot No. 8/10/12, Sector 11, Road No.4 New Panvel Navi Mumbai, Maharashtra, 410206. IBBI Reg. Email: rosonkar1603@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Process Specific Address: Office No. 25, 3rd floor, at 146 – B, Chikhal House, Princess Street, Kalbadevi, Mumbai, Maharashtra – 400002. Process Specific Email: cirp.respl@gmail.com
11.	Last date for submission of claims	02.09.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in Physical Address: Same as point 9

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Reliance Entertainment Studios Private Limited** on 19.08.2026.

The creditors of **Reliance Entertainment Studios Private Limited** are hereby called upon to submit their claims with proof on or before 02.09.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



Handwritten signature of Umesh Balam Sonkar

Umesh Balam Sonkar
IRP of Reliance Entertainment Studios Private Limited
IBBI Reg. No. IBBI/IPA-001/IP-P-02619/2021-2022/14043
AFA Valid upto 31.12.2026

Date: 20.08.2026
Place: Mumbai